

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: MARCH 02, 2012

No. 190 /DR(S)/2012

Sri **Rakesh Tripathi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi to be Additional Chief Judicial Magistrate, Jhansi vice Smt. Sangita Sharma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offenses at Jhansi.

No. 191 /DR(S)/2012

Smt. **Sangita Sharma**, Additional Chief Judicial Magistrate, Jhansi to be Civil Judge, Senior Division, Jhansi vice Sri Basant Kumar Jatav.

No. 192 /DR(S)/2012

Sri **Basant Kumar Jatav**, Civil Judge, Senior Division, Jhansi to be Chief Judicial Magistrate, Jhansi vice Sri Phool Chand Patel.

No. 193 /DR(S)/2012

Sri **Phool Chand Patel**, Chief Judicial Magistrate, Jhansi to be Civil Judge, Senior Division, Basti vice Sri Surendra Kumar Paswan.

No. 194 /DR(S)/2012

Sri **Surendra Kumar Paswan**, Civil Judge, Senior Division, Basti to be Additional Chief Judicial Magistrate, Basti vice Sri Raj Vir Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offenses at Basti.

No. 195 /DR(S)/2012

Sri **Raj Vir Singh**, Additional Chief Judicial Magistrate, Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 196 /DR(S)/2012

Sri **Nirbhay Narain Rai**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Additional Civil Judge, Senior Division / Additional Chief Judicial Magistrate, Jhansi.

BY ORDER OF THE COURT.

sd/-
(VISHNU CHANDRA GUPTA)
REGISTRAR GENERAL

No. 84/DR(S)/2012 Dated: Allahabad : March 02, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Basti and Jhansi (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Basti and Jhansi (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)